

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-553(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
14.12.2017**

**NAME OF THE COMPANY: SMW Metal Pvt. Ltd. Vs. Indo Alusys Industries  
Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present: Mr. Dhruv Gupta and Mr. P. Nagesh, Advocates for the Petitioner  
Ms. Ruchi Agnihotri and Mr. Rohit K. Nagpal Advocates for the  
Petitioner

**ORDER**

IB-552/2017 and IB-553/2017 are the connected matters. Both the parties have not filed their replies in each case. The same be filed. To come up on 20<sup>th</sup> December, 2017.

-8-d-1

(S. K. Mohapatra)  
Member (T)

-8-d-1

(Ina Malhotra)  
Member (J)